

DIVISION BENCH  
COURT - I

S-1

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB)/1331(KB)2018  
IA(I.B.C)/1310(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> JULY 2024

IN THE MATTER OF	UNION BANK OF INDIA VS M/S. ENFIELDS GEMS & JEWELLERY LTD.
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Vipul Kundalia, Adv. ] For Customs Authority  
Mr. Tapan Bhanja, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. IA(I.B.C)/1310(KB)2024
  - a. This application has been filed by Liquidator for taking on record the 19<sup>th</sup> Progress Report which is Page Nos.30-45. This IA is accompanied by an affidavit of liquidator which is Page Nos.1-3. The 19<sup>th</sup> Progress Report is taken on record and this IA is accordingly **allowed** and **disposed of**.
3. List this CP on **02.08.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)